



\$~57

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 584/2024**

**RAKESH KUMARI**

.....Petitioner

Through: Mr. Aditya Tyagi and Mr. Prakash  
Priyadarshi, Mr. Beni Prasad Rathore  
Advocates.

versus

**GOVT OF NCT OF DELHI & ORS.**

.....Respondents

Through: Mr. Satyakam, ASC for GNCTD with  
Mr. Pradyut Kashyap, Advocate  
Mr. T. Singhdev, Ms. Anum Hussain,  
Mr. Sourabh Kumar, Advocates for  
R-2.  
Mr. Ajay Kumar Aggarwal, Ms.  
Mansi Chadha, Advocates for Bar  
Council of India/R-2

**CORAM:**

**HON'BLE MR. JUSTICE SANJEEV NARULA**

**ORDER**

**16.07.2024**

%

1. It is already 4:45 PM. Due to paucity of time, it is not possible to take up this matter today.
2. Re-notify on 22<sup>nd</sup> November, 2024.

**SANJEEV NARULA, J**

**JULY 16, 2024/ab**